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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 953/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Blackstone Fund Services India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

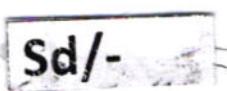
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Pulkitesh Dutt Tiwari i/b Shuddul Amarchand Mangaldas	Advocate before Petitioner	Pulkitesh

ORDER

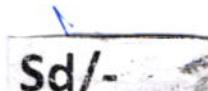
CSP No. 953/230-232/NCLT/MB/MAH/2017

CSP No. 960/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **20.12.2017**.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)